## 11.9.2000

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

## HON.MR.S.DAYAL, MEMBER(A)

Heard learned counsel for the parties. This application has been filed showing the grievance that order of this Tribunal dated 11.7.2000 has not been complied with. After perusal of the affidavit filed, we are not satisfied that the applicant personally appears before the Competent Authority for purposes of joining the post. The application is accordingly disposed of finally with the liberty to the applicant to appear personally before the Principal within one week. The applicant if so appears, the Principal shall entertain his application for joining in accordance with law.

Copy of this order shall be given to the counsel for the applicant within 24 hours.

MEMBER(A)

VICE CHAIRMAN

Uv/